

Annexure -8

Name of the corporate debtor: Samarth Shriniwas Infra Private Limited;

Date of commencement of CIRP: 10/02/2023;

List of creditors as on: 24/02/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----------------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| Not Applicable | | | | | | | | | | | | | | |